

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.421
IB/715/ND/2023

IN THE MATTER OF:

Kuldeep Kumar Contractors	...	Applicant
Versus		
Nbcc (India) limited	...	Respondent

Under Section 9 of IBC, 2016

Order delivered on 30.05.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Vidit Garg
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **01.07.2024.**

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)